

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 02
IA No. 280/JPR/2024
CP No. (IB)- 176/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Jaipur Trade Expocentre Pvt. Ltd. ... Operational Creditor/Applicant

Versus

Metro Jet Airways Training Pvt. Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Liquidator : Lipi Garg, Adv.

ORDER

IA No. 280/JPR/2024

This is First Quarterly Progress Report under Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 filed by the Liquidator of the Corporate Debtor Metro Jet Airways Training Pvt. Ltd. as on 31.03.2024. This Report is taken on record subject to just exceptions. **IA No. 280/JPR/2024** stands disposed of accordingly.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 15, 2024